


F.No.220/1/2007-ITA-II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

New Delhi, the 28th March, 2007.


Order under Section 119 (1) of the Income Tax Act, 1961.

The income tax authorities are hereby directed to make arrangements for accepting the returns of income on 31st March, 2007 (being Saturday) upto 8.00 P.M. This direction is issued for administrative convenience by the Central Board of Direct Taxes in exercise of powers conferred under section 119 of the Income Tax Act.


(RENU JAUHRI)
Director (ITA-II)

Copy to:

1. PS to F.M. / OSD to FM / PS to MOS(R) / OSD to MOS (R).
2. PS to Secretary (Revenue).
3. Chairman (DT), All Member, Central Board of Direct Taxes for information.
4. All Cadre Controlling CCsIT for necessary action in respect of their region.
5. DIT (Systems) for putting it on departmental website.
6. Shri A.K. Sinha, Media Coordinator for giving it wide publicity.


(RENU JAUHRI)
Director (ITA-II)